NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/06/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL APPLICATION NUMBER : TCP/174/2016 PETITION NUMBER : Marg Ltd + 1 NAME OF THE PETITIONER(S) : Karaikal Port Pvt Ltd + 7 NAME OF THE RESPONDENT(S) UNDER SECTION : 397/398 **SIGNATURE** DESIGNATION S.No. NAME (IN CAPITAL) REPRESENTATION BY WHOM ME SHEVAKUMAR 4 SURESH **ORDER**

Counsel representing both the parties are present and submitted that there are other connected matters, CA 7/2016 and CP 6/2017. Both the counsel submitted that there is a chance of all the parties sitting together for settlement regarding reconstruction of debt and for a possible compromise. Considering the submissions of both the parties, time enlarged at request. Put up on 17.07.2017

at 10.30 A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)